

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:1585
ANSWERED ON:30.11.2011
SCHOOL UNIFORM
Thamaraiselvan Shri R.

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) whether the Government had sanctioned two sets of school uniforms for each of the 1.75 crore children belonging to disadvantaged groups and weaker sections, studying in the primary and upper primary schools; and

(b) if so, the details thereof?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): As per norms for implementation of Sarva Shiksha Abhiyan (SSA) programme, all girls, and boys belonging to Scheduled Caste (SC), Scheduled Tribe (ST) and Below Poverty Line (BPL) categories at the Primary and Upper Primary stages of education are entitled to two sets of uniforms up to Rs. 400 per year. In the Annual Work Plans & Budgets of SSA of all States/ Union Territories for the year 2011-12, 5.06 crore children have been sanctioned uniforms out of which 2.87 crore children are girls, and 2.19 crore children belong to SC, ST and BPL categories.